

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Competition Appeal (AT) No. 07 of 2018**

**In the matter of:**

The Board of Control for Cricket in India

.....Appellant

Vs

Competition Commission of India & Anr.

.....Respondents

**Present:**

**For Appellant: - Mr. Akshat Kulshrestha, Mr. Soujanya Ketharaj and Mr. Karan Sood, Advocates.**

**For Respondents: -None**

**ORDER**

**05.03.2020-** The Fixed Deposit Receipt has expired, Let the Fixed Deposit Receipt be renewed for another period of six months from the date of maturity.

**(Justice Bansi Lal Bhat)  
Member (Judicial)**

**(Justice Venugopal M.)  
Member (Judicial)**

**(V. P. Singh)  
Member (Technical)**

SC/NN